

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2800

ANSWERED ON:15.03.2010

CORRUPTION IN DRDAS

Deka Shri Ramen

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the large scale corruption prevailing in District Rural Development Agencies(DRDAs);
- (b) if so, the details of such cases noticed by the Government in each State of the country during the last three years and the current year; and
- (c) the action taken/to be taken by the Government in each such case alongwith steps proposed for checking of recurrence of such incidence in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c) No Sir. There is no information regarding large scale corruption in District Rural Development Agencies (DRDAs). However, the Ministry has received complaints against DRDAs with respect to implementation of various schemes of this Ministry. The details of such cases during the last three years and the current year along with action taken are given in the Annexure.

For checking of recurrence of such incidence in future, the State Governments and Union Territory Administrations have been advised to adopt a five-pronged strategy to improve the implementation of the rural development schemes consisting of (i) creation of awareness about the rural development schemes;(ii) transparency through Web Enabled Management Information System (MIS); (iii) people's participation; (iv) accountability, social audit and (v) vigilance and monitoring of rural development programmes at all levels. District level Vigilance and Monitoring Committees have been set up by the Ministry for monitoring of rural development programmes. Besides, the Ministry has also constituted a panel of National Level Monitors(NLMs) to monitor the rural development programmes and to investigate complaints received in the Ministry from various sources.